

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date: 07.02.2024

Misc. Application No. 125 of 2024
And
Misc. Application No. 135 of 2024
And
Appeal No. 94 of 2024

Master Capital Services Limited ...Appellant

Versus

National Stock Exchange of India Limited ...Respondent

Ms. Parinaz Bharucha, Advocate i/b RHP Partners for the Appellant.

Mr. Prathamesh Kamat, Advocate with Mr. Shlok Bodas, Advocate i/b Parinam Law Associates for the Respondent.

ORDER:

1. Three weeks time is allowed to the respondent to file a reply. Three weeks thereafter to the appellant to file rejoinder.
2. List this appeal on April 01, 2024.

Ms. Meera Swarup
Technical Member